

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CAA 130 (ND)/2017

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017**

**NAME OF THE COMPANY: M/s Via Redd Concepts Pvt. Ltd. and M/s. Kalpakaaru Projects Pvt. Ltd.**

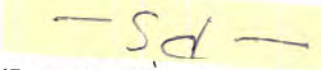
**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: None

**ORDER**

In the interest of justice adjourned to 7<sup>th</sup> November, 2017.

  
**(Ina Malhotra)**  
**(Member (J))**